



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./258/2016	MD. SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS.B GOGOI MR.PARAG J SAIKIA	PP, ASSAM
2	WP(C)/5099/2018	SAGAR SAIKIA AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. A MITRA	MR. S DUTTA (R1 & R2) MR. S U AHMED (R1 & R2) MR. S HAQUE (R1 & R2) MS. A GOGOI (R1 & R2)
3	WP(C)/6396/2018	DIBYA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BORA MR. B CHUTIA	GA, ASSAM
4	Crl.Pet./484/2019	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI	PP, ASSAM
5	CRP(IO)/62/2021	NAZMIN ARA YESHMIN Versus ALTAF AHMED AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR B S DEKA	
6	Crl.Pet./746/2021	SAILEN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. B PHUKAN	PP, ASSAM
7	WP(C)/4514/2021	PRASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	GA, ASSAM
8	WP(C)/7033/2021	PROMUD BOARH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. A B T HAQUE MS. S PHUKAN	MR. K K HANDIQUE (r-5) SC, WPT AND BC
9	Arb.P./1/2022	BHASKAR KANTI SINHA Versus SUSHOBHAN SINHA AND 3 ORS	MR. A ROY	MR. B DEKA (r-3,4) MS P BARUAH (r-3,4)
10	WP(C)/412/2022	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, HIGHER EDU MR J ABEDIN (R-6) MR. S C BISWAS (R-6) MR D DEKA (R5) MRS S MALAKAR (R-6) MR N J KUMAR (R5) MS. J GHOSH (R-6)

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR R CHAKRAVORTY	27-09-2022	To	27-09-2022
13)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/267/2018	TASER ALI Versus JAMIRUDDIN @ JAMINSHA SHEIKH AND ANR.	MR. M NATH MR. R J BORDOLOI MR. R ALI	MR. R DE (R2)
2	WP(C)/209/2021	RINA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
3	WP(C)/4502/2021	CONSTABLE/GENERAL DUTY FORCE NO. 155131872 UTTAM KUMAR DEBBARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
4	WP(C)/4567/2021	NILUTPAL BARTHAKUR Versus THE UNION OF INDIA AND 7 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR C BARUAH (R 9) GA, ASSAM MR S MUKTAR (r-4 to 7) SC, NHAI MS. A DAS (r-4 to 7) MR. B DEKA (C.G.C., R1) ASSTT.S.G.I.
5	Review.Pet./2/2022	EMAN @ EMON DUTTA Versus HIMANGSHU DUTTA AND ANR.	MR. D MOZUMDER MR. P BORAH	MR Z MUKIT (R-1) MR. A SATTAR (R-1) S CHOUDHURY (R-1)

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/489/2016	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) Versus SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MS. M KALITA (R-9)
2	WA/285/2017	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE
3	WA/46/2020	MISS ARTI NABAM AND 8 ORS Versus GOVERNMENT OF ARUNACHAL PRADESH AND 29 ORS	MR. I CHOWDHURY SR ADV MR. A DHAR MD F FARIDI MR. N RATAN	GA, AP
4	RFA/4/2021	FIRDUSHA HASMI AHMED AND 2 ORS Versus RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B C TALUKDAR (R-1,2,3) MR K TALUKDAR (R-1,2,3)
5	WP(C)/2751/2021	MOYNUL HOQUE Versus UNION OF INDIA AND 8 ORS.	MR. I A TALUKDAR	ASSTT.S.G.I. SC, HEALTH
6	WP(C)/3500/2021	NIKUNJA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU
7	WP(C)/4512/2021	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
8	WP(C)/4747/2021	KAPIL DEV RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DEKA MR H DAS	SC, PNRD
9	WP(C)/6168/2021	AMINUL HOQUE MALLICK Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MR. M I HUDA MR. B DAS	SC, SEC. EDU. MR. M A SHEIKH (R-4) K U AHMED (R-4) MS F INTAZ (R-4)
10	WP(C)/7172/2021	RISHA BALA NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA MS B DAS MR. B DAS MR R SARKAR	GA, ASSAM SC, BTC

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